

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-34/2020/4860/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti Bobita Kshetry,
District & Sessions Judge,
Biswanath, Biswanath Chariali.

Dated Guwahati, the 6th June, 2024.

Sub: **Restricted holiday and station leave permission.**

Ref:- Your letter No. DJ(BN) 1883 dtd. 03.06.2024.

Madam,

With reference to the above, I am directed to inform you that your prayer for (i) **restricted holiday on 06.06.2024** and (ii) **station leave permission, with the official vehicle, at own cost, from the morning of 08.06.2024 till the evening of 09.06.2024,** has been granted.

The next senior most Judicial officer available at the station shall remain in-charge of your Court and office in your absence.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-34/2020/4861/A, dated 6.6.2024
Copy to:

✓. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)